

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2958
ANSWERED ON:14.03.2011
POLICY TO ATTRACT INVESTMENT
Bhujbal Shri Sameer

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government is developing any partnership with the States having coastlines to devise comprehensive port Policy to attract substantial investments in the port Sector;
- (b) if so, the details thereof especially in the State of Maharashtra; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF SHIPPING(SHRI G. K. VASAN)

(a): No, Madam.

(b): Does not arise.

(c): As per Indian Ports Act 1908, the responsibility for development of non-major ports in the Coastal States vests with the respective State Governments. Hence, the non-major Ports in Maharashtra are under the jurisdiction of Government of Maharashtra.